

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of CommercePetitioner
v.
M/s. Sonear Industries Ltd. & Anr.Respondents

SECTION : UNDER SECTION 7 of the IBC, 2016

Order delivered on 09.08.2018

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
Hon'ble President

Sh. S. K. MOHAPATRA,
Hon'ble Member (Technical)

PRESENTS

For the Petitioner/Applicant : Mr. Sarfaraz Karim, Yatin Sachdeva, Advs.
Mr. Gaurav Joshi, CS.
For the respondent : Mr. Ashutosh Shandilya, Adv.

ORDER

Learned counsel for the non-applicant seeks and is granted one week time to file reply with a copy in advance to the counsel for resolution professional.

List for arguments on 27.08.2018.


(M.M.KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)